

09.216/84
‘A’ 3

Serial No. of Order	Date of Order	Order with Signature
8	7.2.92	<p>Col. 101 of 1982 for hearing vide O.A. 101, this is concluded with by Mr. Lawrence</p>
9	13.2.92.	<p>Heard Mr. B.K. Sahoo, learned counsel for the applicant and Mr. B. Pal, learned Sr. Standing Counsel (Railways) for the respondents at a considerable length. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the case records of O.A. 101 of 1988. This application is accordingly disposed of leaving the parties to bear their own costs.</p> <p>fr Vice-Chairman Mr. Lawrence Member (A)</p>